

(ii) G.S.R. 457(E) published in Gazette of India dated the 31st July, 1980 together with an explanatory memorandum regarding revised rate of exchange for conversion of Pound Sterling into Indian currency or vice-versa. [Placed in Library. See No. LT-1236/80].

(2) A copy each of Notification No. G.S.R. 458(E) and 459(E) (Hindi and English versions) published in Gazette of India dated the 31st July, 1980 together with an explanatory memorandum regarding concessional rate of duty to films of predominantly educational value and exemption from excise duty of documentary film not exceeding 500 metre in length, issued under the Central Excise Rules, 1944. [Placed in Library. See No. LT-1237/80].

REVIEW ON, ANNUAL REPORT, DIRECTOR'S REPORT AND STATEMENTS OF ACCOUNTS OF ORISSA ROAD TRANSPORT COMPANY LTD. BERHAMPUR (GANJAM) FOR 1976-77 AND A STATEMENT FOR DELAY

THE DEPUTY MINISTER IN THE MINISTRY OF RAILWAYS (SHRI MALLIKARJUN): I beg to lay on the Table:

(1) A copy each of the following papers (Hindi and English versions) under sub-section (1) of section 619A of the Companies Act, 1956:—

(i) Review by the Government on the working of the Orissa Road Transport Company Limited, Berhampur (Ganjam) for the year 1976-77.

(ii) Annual Report of the Orissa Road Transport Company Limited, Berhampur (Ganjam) for the year 1976-77.

(iii) Director's Report and statement of accounts for the year 1976-77 of the Orissa Road

Transport Company Limited, Berhampur (Ganjam) and the comments of the Comptroller and Auditor General thereon.

(2) A statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above.

[Placed in Library. See No. LT-1238/80].

12.14 hrs.

COMMITTEE ON ABSENCE OF MEMBERS

MINUTES

SHRI P. V. G. RAJU (Bobbili): Sir, I beg to lay on the Table Minutes of the sitting of the Committee on Absence of Members from the Sittings of the House held on the 22nd July, 1980.

12.15 hrs.

CALLING ATTENTION TO MATTER OF URGENT PUBLIC IMPORTANCE

SHORTAGE OF LIFE SAVING AND OTHER ESSENTIAL DRUGS

SHRI RASHEED MASOOD (Saharanpur): I call the attention of the Minister of Petroleum, Chemicals and Fertilizers to the following matter of urgent public importance and I request that he may make a statement thereon:

"Reported acute shortage of life saving and other essential drugs in Delhi and other parts of the country."

[MR. DEPUTY-SPEAKER *in the Chair*]

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM, CHEMICALS AND FERTILIZERS (SHRI DALBIR SINGH): The Departments of Chemicals and Fertilizers monitors on a regular basis the